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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	For Hearing	433( e)	Dr. Vijay Danapur Vs Avesthagen Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
MANJUNAFIFTIC.N		Petitioner	preminentes lead	
29	04141328		<b>,</b>	

Junior counsel for petitioner is present. He reported that his senior counsel is ill and requested time to comply the objections raised by the Registry.

List it on 18.10.2017.

MEMBER (J)

MEMBER (T)